

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 8 OF 2017**

**Dated: 14<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Damodar Valley Corporation**

**...Appellant(s)**

**Vs.**

**West Bengal State Electricity Distribution Co. Ltd. & Ors**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s)

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**ORDER**

Pleadings are not complete. List the matter on **25.04.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

*pr/vt*

**(Justice Ranjana P. Desai)  
Chairperson**